## National Company Law Tribunal Allahabad Bench Allahabad

85(14(1)/ALD/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2016.

NAME OF THE COMPANY: M/s M. V. Ployplast Ltd.

SECTION OF THE COMPANIES ACT: u/s 14 of Companies Act.

SI. No. Name Designation Representation Signature

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## Order dated 15.12.2016

## 85/14(1)/ALD/2016 M/s M.V. Ployplast Ltd.

Application is filed and objections are not received by the office from any quarter including Creditors, Government Agencies and Public. The matter is to be listed on 19.01.2017 with the direction to the Company to produce original minutes of the meeting of the AGM, the proof of service of notice of AGM on all the members and the relevant record for our scrutiny.

List on 19.01.2017.

SH.V.S.R. AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)

Dated 15.12.2016